IRREGULARITIES/CORRUPTION IN STEEL PLANTS

3199. SHRI PRADYUT BORDOLOI:

Will the Minister of STEEL be pleased to state:

(a) whether the cases of corruption, irregularity and violation of rules have come into limelight on a large scale due to the nexus of officers and contractors in different steel plants in the country;

(b) if so, the details of total number of cases where the requisite action has been taken and the details of number of cases still pending; and

(c) the action taken/proposed to be taken by the Government against the defaulters?

ANSWER

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN)

(a) to (c): The registration and disposal of complaints in Steel CPSEs is an ongoing process. During the year, 2020 and 2021 (till 28th February, 2021), disciplinary proceedings [including those carried over from previous year(s)] have been completed against 42 employees with imposition of suitable penalty.

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